

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO.211
TO BE ANSWERED ON 09.05.2016**

BRINGING BACK ANTIQUE ITEMS FROM ABROAD

***211. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI RAKESH SINGH:**

Will the **Minister of CULTURE** be pleased to state:

- (a) whether the Government has made any list of antique items of national importance including 'Kohinoor' diamond which are kept abroad in museums of different countries;
- (b) if so, the details thereof;
- (c) whether the Government has made any efforts to bring back those items including the 'Kohinoor';
- (d) if so, the details thereof and the steps taken by the Government in this regard; and
- (e) the details of legal and technical hurdles in bringing back these items?

ANSWER

**MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND
CIVIL AVIATION**

(DR. MAHESH SHARMA)

(a) to (e) A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA
STARRED QUESTION NO.211 FOR 09.05.2016 REGARDING BRINGING BACK
ANTIQUUE ITEMS FROM ABROAD**

(a) to (b) No, Madam.

(c) to (d) The Ministry of External Affairs is exploring ways and means for obtaining a satisfactory resolution to this issue with the UK Government.

(e) The objects taken away from the country prior to independence including Kohinoor diamond do not fall under the purview of Antiquities and Art Treasures Act, 1972.